

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

Date : 06-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s) Mr. Tanmay Agarwal, Adv.
Mr. V. Garg, Adv.

Mr. Ravi Prakash Mehrotra, AOR

For Respondent(s) Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' further time is granted to learned counsel for the petitioners to file an application for substitution to bring on record the legal representatives of deceased respondent no.14.

(SAPNA BISHT)
SENIOR PERSONAL ASSISTANT

(SHARDA KAPOOR)
ASSISTANT REGISTRAR